

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-111/2012/2674/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 20th April, 2022.

Sub: **Leave .**

Ref:- Your Letter No. DJN/2965, dtd. 20.04.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **special leave on 22.04.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 20.04.2022 till the morning of 25.04.2022**, has been granted. The Addl. District & Sessions Judge, FTC, Nagaon and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-111/2012/2675 /A dated , 20-04-2022

Copy to:-

1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)